



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**Srinagar/Jammu.**

Subject:- Creation of posts for the e-Courts Mission Mode Project.  
Reference:- Cabinet Decision No.20/3/2018 dated 08-02-2018.

**GOVERNMENT ORDER NO: 956 - LD (A) of 2018.**  
**D A T E D: 15 - 02 - 2018.**

Sanction is accorded to the creation of following posts for e-Courts Mission Mode Project:-

S.No.	Name of the post	No. of posts	Pay +Grade Pay	Scale
1.	Sr. System Officer	02	9300-34800+4200	
2.	System Officer	24	5200-20200+2400	
3.	System Assistant	48	5200-20200+1900	

This issues with the concurrence of the Finance Department conveyed vide its U.O.No.FD-VII-10(63) E-Court/2011 dated 18-10-2016 read with U.O.No. A/58(02)-III dated 23-10-2017.

By Order of the Government of Jammu and Kashmir.

Sd/-  
**(Abdul Majid Bhat)**  
**Secretary to Government.**


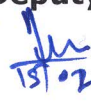
Dated: -02-2018.

NO: LD (A) 2010/62

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commr./Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
5. Director, Archives, Archaeology and Museums, J&K, Jammu.
6. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
7. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
8. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

  
**(Ashish Gupta)**  
**Deputy Legal Remembrancer**

  
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15/02